(2) 15-25 वर्ष के आयु-वर्ग के युवकों के लिये गैर-औपचारिक शिक्षा;

(3) कार्य केन्द्रों की स्थापना सहित कार्यात्मक शिक्षा; और

(4) ग्रामीण खेल कूदों की प्रोन्नति।

(ख) प्रश्न नहीं उठता।

अनुसंधान संस्थाओं की वित्तीय कठिनाइयाँ

1538. **श्री मूलचन्द डागा :** क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विश्वविद्यालय अनुदान आयोग ने वर्ष 1972-73 के अपने प्रतिवेदन में यह कहा है कि वित्तीय कठिनाइयों के कारण अनुसंधान संस्थाओं को अपने कार्य में भारी असुविधाओं का अनुभव होता है; और

(ख) यदि हां, तो इस समस्या को हल करने के लिए सरकार ने क्या कदम उठाये हैं ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (प्रो० एस० नूरुल हसन) : (क) और (ख). विश्वविद्यालय अनुदान आयोग की वर्ष 1972-73 की वार्षिक रिपोर्ट में यह कहा गया है कि विश्वविद्यालयों की अनेक अनुसंधान परियोजनाओं में राशी की कमी के कारण बाधाएं आई थीं और आयोग ने अनुसंधान कार्य की सीधी सहायता हेतु 50,000/- रुपये से लेकर 1,00,000/- रुपये तक की राशि प्रत्येक विश्वविद्यालय को देने का निश्चय किया था। आयोग द्वारा विश्वविद्यालयों को इतनी ही राशि पांचवीं योजना में दी गई है।

केन्द्रीय हिन्दी निदेशालय द्वारा प्रकाशन-कार्य

1539. **श्री शिव कुमार शास्त्री :** क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय हिन्दी निदेशालय ने स्नातक स्तर की शिक्षा के लिए सभी विषयों की पुस्तकों तथा संदर्भ ग्रन्थों को हिन्दी में प्रकाशित करने का कार्य पूरा कर लिया है; और

(ख) यदि हां, तो तत्सम्बन्धी विशेष विवरण क्या है और हिन्दी के माध्यम से कालेजों में शिक्षा कब तक आरम्भ हो जाने की आशा है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी० यादव) : (क) पांच हिन्दी ग्रन्थ अकादमियों और केन्द्रीय हिन्दी निदेशालय ने मिलकर इस ओर पर्याप्त प्रगति की है।

(ख) उन्होंने विभिन्न विषयों पर हिन्दी में अभी तक 784 पुस्तकें तैयार की हैं। 50 से अधिक विश्वविद्यालयों में विश्वविद्यालय स्तर पर पहले ही शिक्षा का माध्यम हिन्दी है। लेकिन, शिक्षा के माध्यम के रूप में हिन्दी को अपनाने की सीमा अलग-अलग विश्वविद्यालय में भिन्न-भिन्न है।

Non-Procurement of Foodgrains in Tamil Nadu

1540. SHRI S. RADHAKRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether market price of Paddy and Ragi has considerably fallen to the lowest level in Tamil Nadu; and

(b) whether large stocks of the harvested foodgrains are lying with the agriculturists without being procured by any private or Government agency?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b). Report from the Tamil Nadu Government has not been received. However, from the reports on prices available with Government of India from various States, it is seen that during the current marketing season the wholesale prices of paddy and ragi in Tamil Nadu have generally been ruling lower than those

in the corresponding period last season, but at levels higher than the procurement prices fixed. The procuring agencies are purchasing grains offered for sale

12 hrs

PAPERS LAID ON THE TABLE

NATIONAL SAVINGS ANNUITY CERTIFICATE RULES, 1976, NOTIFICATION UNDER GOVERNMENT SAVINGS CERTIFICATES ACT AND DETAILED DEMANDS FOR GRANTS, 1976-77 OF MINISTRIES OF DEFENCE, EXTERNAL AFFAIRS AND HOME AFFAIRS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) I beg to lay on the Table—

(1) A copy of the National Savings Annuity Certificate Rules, 1976 (Hindi and English versions) published in Notification No G S 239(E) in Gazette of India dated the 18th March, 1976 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959

(2) A copy of Notification No G S R 240(E) (Hindi and English versions) published in Gazette of India dated the 18th March, 1976 issued under sub-section (3) of section 1 of the Government Savings Certificates Act, 1959 [Placed in Library See No LT-10558/76]

(3) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1976-77—

(i) Ministry of Defence

(ii) Ministry of External Affairs

(iii) Ministry of Home Affairs [*Placed in Library. See* No. LT-10559/76].

REVIEW AND ANNUAL REPORT OF WATER AND POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LTD, NEW DELHI FOR 1974-75 WITH AUDITED ACCOUNTS

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH), I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 —

(1) Review by the Government on the working of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1974-75

(2) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library* See No LT-10560/76]

TAMIL NADU PRIVATE COLLEGES (REGULATION) ORDINANCE 1976 AND ANNUAL ACCOUNTS OF UNIVERSITY OF DELHI FOR 1973-74 WITH AUDIT REPORT

THE DEPUTY MNISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) I beg to lay on the Table—

(1) A copy of the Tamil Nadu Private Colleges (Regulation) Ordinance, 1976 (Tamil Nadu Ordinance No 11 of 1976) (Hindi and English